



**CA. Mahalingam Suresh Kumar**

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

**SCHEDULE II**

**FORM B**

**PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
M/s. SHREE VAISHNO DEVI MILLS PRIVATE LIMITED**

| Relevant Particulars                                                                            |                                                                                                                                                                                                                                                                    |
|-------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                     | M/s Shree Vaishno Devi Mills Private Limited                                                                                                                                                                                                                       |
| 2. Date of incorporation of corporate debtor                                                    | 05 <sup>th</sup> March 1993                                                                                                                                                                                                                                        |
| 3. Authority under which corporate debtor is incorporated / registered                          | Registrar of Companies – Coimbatore                                                                                                                                                                                                                                |
| 4. Corporate Identity Number / Limited Liability Identification Number of corporate debtor      | U17111TZ1993PTC004283                                                                                                                                                                                                                                              |
| 5. Address of the registered office and principal office (if any) of corporate debtor           | 118 Kumaran Road Tirupur -641601                                                                                                                                                                                                                                   |
| 6. Date of closure of insolvency resolution process                                             | 18 <sup>th</sup> January 2020                                                                                                                                                                                                                                      |
| 7. Liquidation commencement date of corporate debtor                                            | 27 <sup>th</sup> January, 2020[Being the date of liquidation order of NCLT]                                                                                                                                                                                        |
| 8. Name, address, email address, telephone number and the registration number of the Liquidator | <b>CA. MAHALINGAM SURESH KUMAR</b><br>Reg.No.-IBBI/IPA-001/IP-P00110/2017-18/10217<br>SPP & Co., Chartered Accountants,<br>No.27/9, NivedhVikas, Pankaja Mill Road,<br>Puliyakulam, Coimbatore – 641 045.<br>Mob: +91 73730 52341<br>e-mail: msureshkumar@icai.org |
| 9. Last date for submission of claims                                                           | <b>26<sup>th</sup> February, 2020</b>                                                                                                                                                                                                                              |

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s Shree Vaishno Devi Mills Private Limited on 27<sup>th</sup> January, 2020.

The stakeholders of M/s Shree Vaishno Devi Mills Private Limited, are hereby called upon to submit a proof of their claims on or before **26<sup>th</sup> February, 2020** to the Liquidator at the address mentioned against item 8.

**M/s. SPP & Co., Chartered Accountants**

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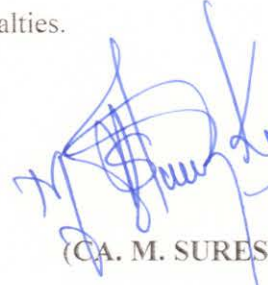
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The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

**Note:**

Applicable forms can be downloaded from the following portal: [www.ibbi.gov.in](http://www.ibbi.gov.in) → Quick Links → Downloads → Forms under IBBI(Liquidation Process) Regulations, 2017.

Submission of false or misleading proofs of claim shall attract penalties.

  
(CA. M. SURESH KUMAR)  
Liquidator

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(CA. M. SURESH KUMAR)  
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